

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Rajya Sabha
UNSTARRED QUESTION NO. : 2579
TO BE ANSWERED ON THE 11th August 2021
MEASURES TAKEN TO EXPAND AIRPORTS

2579. SHRI K.J. ALPHONS

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) what measures have been taken by Government to expand airports at the current sites, particularly in metro cities, where there is inadequate hangar space and unavailability of land;**
- (b) the data of the funds allocated by Government for the development of new airports under the Public Private Partnership (PPP) Mode; and**
- (c) the measures taken by Government to bring the Director General of Civil Aviation (DGCA) rules and regulations at par with the world standards and to keep pace with the technological changes?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (GEN. (DR) V. K. SINGH (RETD))

(a): Expansion and development of airports including airports in metro cities is a continuous process and is undertaken by Airports Authority of India (AAI) or the concerned airport operator from time to time depending upon commercial viability, traffic demand, availability of land etc. Issues of land availability for expansion and development of airports are regularly taken up with the concerned stakeholders including State Governments. Based on the demand, the concerned airport operators at Delhi, Chennai, Kolkata, Bengaluru and Hyderabad airports have undertaken following expansion works:

Airport

Work

Delhi : Expansion of Terminals 1 and 3, construction of 4th runway

Chennai : Reconstruction of integrated terminal building and allied works

Kolkata : Construction of Technical Block/ATC Tower, construction of Hangars and air side capacity enhancement

Bengaluru : Construction of Terminal 2

Hyderabad : Expansion of passenger terminal building and air side infrastructure

(b): Financing of the airports under Public Private Partnership (PPP) Model, is the responsibility of the project proponent(s). The Ministry of Civil Aviation does not allocate funds to such Airport projects.

(c): Directorate General of Civil Aviation (DGCA) has developed Civil Aviation Requirements (CAR) in accordance with Annexes/guidelines of International Civil Aviation Organisation (ICAO) at par with world standards. ICAO amends their Annexes/guidelines from time-to-time and DGCA CAR/Circulars are also amended accordingly to keep pace with technology changes.
